

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 102  
(MP) CP(IB) 33 of 2020

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Star Protection Pvt Ltd  
V/s  
P D Agarwal Infrastructure Ltd

.....Applicant

.....Respondent

**Order delivered on ..18/08/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :


**ORDER**

None for the Applicant.

As a last chance in the interest of justice, matter stands adjourned to 30.09.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Sweta

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**